

(f) The existing Management Information System of RBI does not generate the data in the desired form. However, the scheduled commercial banks have written-off a sum of Rs. 11,578 crore during the year 2005-06, Rs.11,844 crore in 2006-07 and Rs. 11,661 crore during the year 2007-08 in NPA accounts.

Proposal for disinvestment of Public Sector Undertakings

309. SHRI D. RAJA:

SHRI K.E. ISMAIL:

Will the Minister of FINANCE be pleased to state:

(a) whether Government is considering a proposal to disinvest a part of its shares in profit-making Public Sector Undertakings in order to raise resources; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes Sir. As announced in the President's Address to Joint Session of Parliament on 4 June 2009, the policy of the Government is to develop people-ownership of public sector undertakings while ensuring that Government equity does not fall below 51% equity and retaining management control with the Government.

(b) The cases of disinvestment would be decided on a case by case basis.

Retails assets delinquencies

310. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) the details of retail asset delinquencies with respect to credit cards and home loans in Indian Banks over the last two years, bank-wise; and

(b) the number of cases of unlawful coercion by debt collectors on banks that the Reserve Bank of India has acted on since its guidelines for the same were issued, with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) The consolidated data on retail asset delinquencies with respect to credit cards and home loans in Indian banks over last two years are given in Table below:-

(Amount Rs. in crore)

Retail Loan Details	March-08	March-09
Housing Loan - Credit Outstanding	2,34,069	2,59,838
Housing Loan - Impaired Credit	5,409	5,958
Credit Card Receivables - Credit Outstanding	13,714	14,370
Credit Card Receivables - Impaired	2,037	2,867

(b) The information is being collected and will be laid on the Table of the House to the extent available.

Rejection of India's request by Switzerland

311. SHRI PRAKASH JAVADEKAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the documents sent to the Swiss authorities by India seeking details of one Hassan Ali Khan's accounts, were rejected by them on the plea that they were forged;

(b) if so, the details thereof; and

(c) the details of corrective measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM): (a) and (b) The Directorate of Enforcement in 2007 sent a Letter Rogatory to the Swiss authorities and enclosed two documents recovered and seized by the Income Tax authorities during search of the various premises of Shri Hassan Ali Khan. These documents indicated that the said Shri Hassan Ali Khan had been maintaining and operating Accounts with a Swiss Bank. The Swiss authorities informed that their enquiry revealed that the banking information provided to them was forged.

(c) The Enforcement Directorate has taken action under relevant applicable statutes based on all material available with it.

London Summit of G-20 Nations

312. SHRI RAMDAS AGARWAL: Will the Minister of FINANCE be pleased to state:

(a) whether the London Summit of G-20 nations was able to come out with any concrete plan to arrest and reverse the global downturn and able to achieve the purpose as how to revive global growth and jobs, create better financial regulations and resist protectionism; and

(b) whether G-20, whose members account for 90 per cent of World GDP and 80 per cent of global trade were able to coordinate on issues affecting global finance/global economy which has slipped into a recession since the great depression of 1929?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Yes Sir. The G20 London Summit was able to come out with some concrete measures aimed to arrest and reverse the global downturn. These, *interalia*, are:

Coordinated counter-cyclical policies

The G20 member countries have committed themselves to deliver an unprecedented and concerted \$ 5 trillion fiscal expansion supported by accommodative monetary policies for restoring global growth. Amongst other things, this includes comprehensive support to their banking systems to improve liquidity, recapitalise financial institutions, and address decisively the problem of impaired